

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

RAJYA SABHA

QUESTION NO 21.12.2009

ANSWERED ON

COMMITTEE FOR WELFARE OF MUSLIM

3488

Shri Mohd. Ali Khan

Will the Minister of COALCOALMINORITY AFFAIRS be pleased to state :-

- (a) whether the Prime Minister has constituted any committee for the welfare of Muslim minorities after the Sachar Committee submitted its recommendations;
- (b) if so, the details thereof; and
- (c) if not, by when such committee would be formed to benefit Muslims in the country especially in Andhra Pradesh?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) :No, Sir. However, the Government has taken various decisions on the recommendations of Sachar Committee and follow up action on these decisions are monitored periodically. Besides, the Prime Minister's New 15 Point Programme for the Welfare of Minorities was announced in June, 2006. An important aim of the new programme is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities, and it includes the Muslims. In order to ensure that the benefits of these schemes flow equitably to the minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities.

(b) & (c): Do not arise.